

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **13.03.2025** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

12.55 PM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 17/2025 For Urgent Hearing IA No. 80/2025 For Stay IA No. 81/2025 For Exemption IA No. 82 & 83/2025	Suryalakshmi Cotton Mills Ltd. Vs Kalavakolanu Murali Krishna Prasad RP of Rajvir Industries Ltd. & Anr.	Mr. Pranay Sohini	Mr. Pranava Charan- R1 Mr. Veerabathran Prasanth- R2

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in